

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4431
TO BE ANSWERED ON 02.04.2026**

SOCIAL SECURITY MEASURES

4431. SHRI PARIMAL NATHWANI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the current status of implementation of Code on Social Security, 2020, particularly for the unorganized sector and gig workers;**
- (b) the details of specific measures taken to enhance social security for senior citizens, including increases in pension emoluments and healthcare coverage under the Ayushman Bharat Yojana;**
- (c) the steps taken to increase the enrolment of working class under the e-Shram portal and the benefits provided thereby; and**
- (d) the funds allocated and utilized for these social security measures during the last two years and the current year?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Code on Social Security, 2020 has come into force on 21.11.2025 with the objective to consolidate and simplify the existing social security laws into a single framework and to extend social security coverage to all workers, including organised, unorganised, gig, platform, and self-employed workers, by ensuring universal access to social security benefits, promoting portability of benefits across employments and States, enabling the Central and State Governments to frame appropriate schemes, leveraging technology for efficient delivery and clearly defining the roles of Governments, employers and aggregators.

The Code provides for framing of suitable welfare schemes for unorganised workers on matters relating to-

- (i) life and disability cover;**
- (ii) health and maternity benefits;**
- (iii) old age protection;**
- (iv) education; and**
- (v) any other benefit as may be determined by the Central Government.**

Contd..2/-

The Government has undertaken multiple initiatives to strengthen social security for senior citizens, including pension and healthcare coverage, namely Pradhan Mantri Shram Yogi Maandhan scheme (PM-SYM) for pension as old age protection and Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) for healthcare coverage.

Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) scheme: This scheme was launched in February, 2019 in order to provide old age protection to the workers of unorganised sector. This is a voluntary and contributory pension scheme. Under the scheme, a monthly assured pension of Rs. 3000/- is provided to the unorganised workers after attaining the age of 60 years. The workers in the age group of 18 to 40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) are eligible to join the scheme. The monthly contribution amount ranges from Rs. 55/- to Rs. 200/-, depending upon the entry age of the beneficiary. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Enrolment in the Scheme is done through the Common Service Centres, with its network of about 4 lakh Centres across the country. Eligible unorganised workers can also self-enrol through visiting the portal www.maandhan.in.

Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY): This scheme was launched on 23 September 2018, a flagship health assurance scheme of the Government of India aimed at providing financial protection to poor and vulnerable families. The scheme offers cashless health insurance coverage of up to ₹5 lakh per family per year for secondary and tertiary hospitalisation. Beneficiaries can avail treatment at empanelled public and private hospitals across India with nationwide portability. It is implemented by the National Health Authority in coordination with States and UTs.

The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 2nd March 2026, over 31.55 crore unorganised workers have already been registered on eShram portal.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

The schemes are demand driven. The total funds allocated and utilized under these schemes are as per the provisions of the respective schemes.

*** * * * ***